

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2785
ANSWERED ON:29.08.2012
MISAPPROPRIATION OF FUNDS
Rawat Shri Ashok Kumar

Will the Minister of FINANCE be pleased to state:

- (a) The country-wise names of officials under the Ministry toured foreign countries along with the length of their stay during each of the last three years, as on date;
- (b) the amount of foreign currency provided to them in cash or in the form of `travellers cheque1 by the Government;
- (c) the details of travellers cheques not submitted for encashment;
- (d) the reasons therefor;
- (e) the reasons for non-recovery of funds from the officials; and
- (f) the steps taken/being taken to recover the funds?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) to (f): The information is being collected and would be laid on the Table of the House.